

MANAGING DIRECTOR OF INDIAN TELEPHONE INDUSTRIES, BANGALORE

761. Shri V. P. Nayar: Will the Minister of Communications be pleased to state:

(a) the name, qualifications, both general and special, and the present overall monthly emoluments of the Managing Director of the Indian Telephone Industries, Bangalore;

(b) what post if any, he was occupying before joining the factory and his salary at that post; and

(c) the present terms and conditions of his service?

The Minister of Communications (Shri Jagjivan Ram): (a)—

Name Shri R. Nataran
Qualification B. A.

Member, Institute of Engineers (India);
Fellow of the Institute of Directors (London).

Overall Emoluments Rs. 2750 per month.

(b) *Post held before joining factory* General Manager, Bombay Telephone District, in the Indian Posts & Telegraphs Department.

Salary in that Post Rs. 2,000 P. M. in the Scale of Rs. 2000—100—2500 in July 1948.

(c) He is on 'foreign service' from the Posts and Telegraphs Department to the Indian Telephone Industries and his post is not subject to any tenure. In the matter of leave, contributory provident fund contribution, travelling allowance rules, age of superannuation etc., he is governed by the Government conditions of service.

INDIAN TELEPHONE INDUSTRIES, BANGALORE

762. Shri V. P. Nayar: Will the Minister of Communications be pleased to lay on the Table of the House a statement showing (i) the details of qualification, (ii) present age, (iii) present

monthly emoluments, (iv) length of service in the factory, (v) the posts held, if any, just before joining the factory, (vi) the bonus paid to them, if any, and (vii) also the authority which appointed each officer, of all the officers drawing a consolidated monthly emoluments of over Rs. 350/- per mensem in the Indian Telephone Industries, Bangalore?

The Minister of Communications (Shri Jagjivan Ram): A statement is laid on the Table of the House. [See Appendix VI, annexure No. 60.]

INDIAN TELEPHONE INDUSTRIES, BANGALORE (CONTRACTS)

763. Shri V. P. Nayar: Will the Minister of Communications be pleased to lay on the Table of the House a statement showing the details of purchase of material for the Indian Telephone Industries, Bangalore, under contracts of over Rs. 25,000 from the inception of the factory to 15th August, 1953, showing (i) the name and address of supplier, (ii) name or names of articles, (iii) amount of contract, (iv) period of contract, (v) period in which supplies were made and (vi) amount of advances made, if any?

The Minister of Communications (Shri Jagjivan Ram): A statement is laid on the Table of the House. [See Appendix VI, annexure No. 61.]

रेलवे पोर्टों से आय

७६४. ठाकुर जगल किशोर सिंह :
क्या रेल मंत्री यह बतलाने की कृपा करेंगे :

(क) दिल्ली रेलवे स्टेशन पर पोर्टों को लाइसेंस देने से प्रति वर्ष कितनी आय होती है ;

(ख) यह राशि किन किन मदों पर व्यय की जाती है और प्रत्येक मद पर कितनी राशि व्यय की जाती है ; और

(ग) लाइसेंस शुल्क लेने का उद्देश्य क्या है ?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The licence fee collected from the licensed porters at Delhi Junction during 1952-53 was Rs. 48,444.

(b) The various heads under which the amount was spent are as stated below:

	Rs.
The cost of supervisory staff	38,376/-/-
Uniform to licensed porters	9,529/2/-
TOTAL	47,905/2/-

(c) The license fee is collected to cover the cost of the supervisory machinery and the cost of uniforms supplied to the porters.

सीजन टिकट

७६५: ठाकुर जुगल किशोर सिंह : क्या रेल मंत्री यह बतलाने की कृपा करेंगे :

(क) पूर्वोत्तर रेलवे में किन किन मार्गों पर सीजन टिकट की परिपाटी अब भी प्रचलित है ; और

(ख) किन किन मार्गों पर यह बन्द कर दी गई है और कब से ?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Season tickets are issued on all routes of the North Eastern Railway except over the old Bengal Dooars Railway section.

(b) The privilege has not been withdrawn from any of the routes.

NATIONAL HIGHWAYS IN RAJASTHAN

766. Shri Bheekha Bhai: (a) Will the Minister of Transport be pleased to state the progress made during the last three years for road-construction on National Highway No. 8 between (i) Himmatnagar-Ahmedabad, (ii) Himmatnagar-Rikhadeo and (iii) Udaipur-Rikhadeo?

(b) When do Government propose to complete the National Highway?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a)

The information required is given below:

Name of section	Present position
Ahmedabad-Himmatnagar.	Estimates for the construction of the whole section including cross drainage works (with the exception of cross drainage works on the Prantij-Himmatnagar Section) have been sanctioned and the works are in progress. Estimates for the cross drainage works on the Prantij-Himmatnagar section are under preparation.
Himmatnagar-Rikhadev.	(i) Himmatnagar-Kherwara Section : All estimates for this section except for the portion from Raigadh to Bichiwara have been sanctioned and the works are in progress. The estimates for Raigadh-Bichiwara section are also expected to be sanctioned shortly. (ii) Kherwara-Rikhadev Section : A metalled road already exists.
Rikhadev-Udaipur.	A metalled road already exists.

(b) The construction of the missing links will be completed within about five years time.

ADDITIONAL TRAINS FOR ANDHRA STATE

767. Shri Nanadas: Will the Minister of Railways be pleased to state what are (i) the Railway trains speeded up, (ii) the additional trains provided, (iii) the additional accommodation provided in the existing trains, and (iv) all other steps that have been taken or proposed to be taken consequent on the decision taken to locate the Andhra State capital at Kurnool?

The Deputy Minister of Railways and Transport (Shri Alagesan): (i) None of the existing trains on the Southern Railway have been specially speeded up consequent on the decision to locate the Andhra Capital at Kurnool.

(ii) One additional fast through train each way is proposed to be intro-